

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 18th JULY, 2024, 02:30 P.M.

CP (IB)/5/GB/2024

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	GWC Asphalt (OC) Vs T.K. Engineering Consortium Pvt. Ltd.
Under Section	U/s 9 of IBC, 2016

For Petitioner (s) : Dr. S. Tejawat, CA.

For Respondent (s) : Mr. D. Mazumdar, Adv.

ORDER

Both sides Counsel present. Pleadings are complete.

List for arguments on **23.08.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
Deep Chandra Joshi
Member (Judicial)